



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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July 26, 2016

RBI cancels Certificate of Registration of 5 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	M/s Jahangirabad Finance Company Private Limited	301, Dhaka Chamber, 39, Naiwala, Karol Bagh, New Delhi – 110005	B-14.03066	April 25, 2005	May 16, 2016
2.	M/s A H P Motor Finance Private Limited	C-205/A, Vallabh Nagar, Ring Road – 1, Raipur – 492001	B-06.00366	December 15, 2000	June 06, 2016
3.	M/s Onam Trading & Investment Private Limited	15, Varsha, Napean Sea Road, Mumbai – 400006	B-13.01695	January 01, 2004	June 06, 2016
4.	M/s Arogya Dhan Varsha Finance & Investment Pvt Ltd	90, Naval Bhavan, Tagore Nagar, Hiran Magri, Sector 4, Udaipur, Rajasthan – 313002	B-10.00117	September 05, 2011	June 14, 2016
5.	M/s Protchem Finance Limited	AB 5, Second Avenue, SDV Arcade, Anna Nagar, Chennai – 600040	07.00162	March 11, 1998	July 01, 2016

As such, the above companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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